

&

ITEM NO.803

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With office report)

WITH

SLP(C) No. 26896/2013

(With appln.(s) for impleadment and appln.(s) for impleadment and exemption from filing O.T. and directions and Interim Relief and Office Report)

Date : 27/09/2016 These matters were mentioned today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For the parties:

Mr. Nikhil Majithia, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

Mr. Purushottam Sharma Tripathi, Adv.(Mentd. by)

Mr. Mukesh Kumar Singh, Adv.

Mr. C. D. Singh, Adv.

UPON being mentioned the Court made the following

O R D E R

List the matters in the second week of November, 2016.

(DEEPAK MANSUKHANI)

(RAJINDER KAUR)

AR-CUM-PS

COURT MASTER